

विवरण। [पुस्तकालय में रखी गई। (I) और (II) के लिए देखिए संख्या एल.टी. 904/99]

CAG's Report for 31st March, 1998 regarding Union Government relating to Accounts and Transaction Audit Observations

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI RAMESH BAIS) Sir, on behalf of Shri Murli Manohar Joshi, I lay on the Table, under clause (1) of article 151 of Constitution a copy (in English and Hindi) of the following Reports:—

- (i) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No.1 of 1999) Union Government (Commercial) - Review of Accounts. [Placed in Library. See No.LT-852/99]
- (ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No.2 of 1999) Union Government (Commercial)- Comments on Accounts; [Placed in Library. See No.LT-853/99]
- (iii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No.3 of 1999) Union Government (Commercial) - Transaction Audit Observations. [Placed in Library. See No.LT- 854/99]

CAG's Report for 31st March, 1998 Regarding Bharat Aluminium Company Ltd.

KUMARI MAMATA BANERJEE: Sir, on behalf of SHRI NAVEEN PATNAIK, I lay on the Table, under clause (1) of article 151 of Constitution a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1998 (No.4 of 1999) Union Government (Commercial) -Bharat Aluminium Company Limited . [Placed in Library. See No.LT- 859/99]

- I. MoU (1999-2000) between Government of India and Hindustan Vegetable Oil Corporation Limited
- II. Statement giving reasons for not laying the Annual Reports of FCI from (1996-99) within stipulated period

उपभोक्ता मामले और सार्वजनिक वितरण मंत्री (श्री शान्ता कुमार) : श्रीमन, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(I) 1999-2000 के वर्ष के लिए भारत सरकार (उपभोक्ता मामले और सार्वजनिक वितरण मंत्रालय, चीनी और खाद्य तेल विभाग) और हिन्दुस्तान वेजीटेबल आयल्स कारपोरेशन लिमिटेड के बीच सम्पन्न सहमति ज्ञापन। [पुस्तकालय में रखी गई। देखिए संख्या एल.टी. 841/99]

(II) 1996-97, 1997-98 और 1998-99 के वर्षों के लिए भारतीय खाद्य निगम के वार्षिक प्रतिवेदनों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण। [पुस्तकालय में रखी गई। देखिए संख्या एल.टी. 839/99]

- I. Notifications of Ministry of Health and Family Welfare
- II. Report and Accounts (1996-97, 1997-98, 1998-99) of Institutes of Health, Speech and Hearing and AIDS prevention and control project

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N.T. SHANMUGAM): Sir, I lay on the Table:-

- I. A copy (in English and Hindi) of the Ministry of Health and Family Welfare F.No.14-3/69/99 Estt.I dated 26.2.1999 publishing the All India Institute of Medical Sciences Regulations, 1999, under sub-section (3) of section 29 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library. See No.LT-763/99]
- II. A copy (in English and Hindi) of the Ministry of Health and Family Welfare G.S.R. 245 (E) dated 5.4.1999 publishing the Drugs & Cosmetics (2nd Amendment) Rules, 1999 alongwith extracts of Drugs and Cosmetic Rules, 1945, under Section 38 of the Drugs and Cosmetics Act, 1940 and delay statement.[Placed in Library. See No.LT-472/99]
- III. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1997-98, together with the Auditor's Report on the